BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

IA 273 of 2017 in C.P. (I.B) No. 65/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

Name of the Company:

Shubodh Bajranglal Kedia

V/s.

Anil Nutrients Ltd. & ors.

Section of the Companies Act:

Section 19 of the Insolvency and Bankruptcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. A.R. Sheth	Adv. D	Applicat	AND
aopi M. Sisodiya	Solicita Advocate	Applicant	Bu
2. Sprivag khambete for Naviavati Associales	Advocat	Raspondert Amot sheig 1	Sphowback

<u>ORDER</u>

Learned Advocate Ms. Gopi Sisodiya i/b Learned Advocate Mr. Arjun Sheth present for Applicant. Learned Advocate Mr. Shriraj Khambete i/b Nanavati Associates present for Respondent in IA 273/2017.

Proof of dispatch of notice of date of hearing on Respondents filed.

Proof of service of notice of date of hearing by mail filed.

Learned Advocate Mr. Shriraj Khambete i/b Nanavati Associates filed Vakalatnama for Respondent no. 2.

At request of Respondent no. 2 Counsel.

List the matter on 19.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 18th day of September, 2017.